

(e) What are the percentages of deduction of salaries for house-rents from employees drawing:—

- (i) under Rs. 100 only;
- (ii) Rs. 100 to Rs. 200 only;
- (iii) Rs. 200 to Rs. 400 only;
- (iv) Rs. 400 to Rs. 700 only; and
- (v) Rs. 700 upwards?

(f) Are quarters allotted to the above groups in conformity with more or less the percentage of deduction made?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) The reply is in the negative.

(b) 28.2 per cent. as on 31-1-1953.

(c) It is not proposed to provide quarters individually to all unskilled and semi-skilled staff

(d) Generally yes.

(e) The assessed rent of a quarter is realised from staff falling under the different pay-ranges provided with Railway quarters subject to a maximum of 10 per cent. of emoluments, except from those who are eligible for rent-free quarters in accordance with the rules.

(f) Generally the type of quarters allotted to the staff are in conformity with their eligibility for the same on the basis of their pay.

**WARDHA VALLEY COAL MINES**

**856. Shri Vittal Rao:** Will the Minister of Labour be pleased to state:

(a) the number of workers of Wardha Valley Coal Mines living in quarters;

(b) the number living in huts at these mines;

(c) when the various companies at these mines will construct houses for all the workers;

(d) the amount of subsidy given to these mine-owners for constructing houses since 1948;

(e) what is the amount standing to the credit of "Housing" in the Labour Welfare Fund; and

(f) whether there is any representative of the workers of these collieries on the Central Labour Welfare Fund Advisory Committee?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) 1.038.

(b) 2.289.

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(c) It is understood that at present no colliery company has any scheme in hand for constructing houses for all the workers.

(d) Nil.

(e) Rs. 2,10,000 on the 1st April 1952 for the Chanda Coalfields.

(f) Amongst the six members on the Committee representing the interests of the workers, one belongs to Madhya Pradesh.

**NEW TELEGRAPH OFFICES IN BIHAR**

**857. Shri L. N. Mishra:** (a) Will the Minister of Communications be pleased to state the recurring and non-recurring cost of opening new Telegraph offices at Ganpatganj, Pratapganj, Raghopore and Basanpatty in Bihar?

(b) Is there any proposal to open some new Telegraph offices on this line during the year 1953-54?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) The non-recurring and recurring cost of opening the four Telegraph offices are as follows:—

|               | Non-Recurring | Recurring |
|---------------|---------------|-----------|
| Ganpatganj .. | 77,240        | 7,999     |
| Pratapganj .. | 25,156        | 3,274     |
| Raghopore ..  | 655           | 814       |
| Basanpatty .. | 12,246        | 2,659     |

(b) Yes. A proposal for opening a Telegraph office at Tribeniganj is being examined.

**IMPORT OF RICE FROM NEPAL**

**858. Shri H. S. Prasad:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of rice that has come to India from Nepal during the years 1951-52 and 1952-53;

(b) the quantity of rice which will be exported from Nepal to India during the year 1953-54; and

(c) the methods that Government propose to adopt for getting rice from Nepal during the year 1953-54?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) to (c). As the movement of rice from Nepal to India is not on a Government-to-Government account the information regarding the exact quantity of rice imported from Nepal into India by trade is not available. For the year 1953-54 also, there is no reason to think that the policy will be different.